

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 105 OF 2015 & IA No. 169 OF 2015 & IA No. 242 OF 2015

APL No. 172 OF 2015 & IA No. 283 OF 2015

APL No. 227 OF 2015 & IA No. 373 OF 2015

Dated: 1st November, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

In the matter of:

APL No. 105 OF 2015 & IA No. 169 OF 2015 & IA No. 242 OF 2015

Bharat Petroleum Corporation Ltd. Appellant(s)

Versus

Sabarmati Gas Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Rajat Navet For App1

Counsel for the Respondent(s) : Piyush Joshi For Res1
Sumit Kish For Res3

APL No. 172 OF 2015 & IA No. 283 OF 2015

Bharat Petroleum Corporation Limited Appellant(s)

Versus

Sabarmati Gas Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Rajat Navet For App1

Counsel for the Respondent(s) : Sumiti Yadava
Piyush Joshi For Res1
Sumit Kish For Res2

APL No. 227 OF 2015 & IA No. 373 OF 2015

GAIL (India) Ltd. Appellant(s)

Versus

Sabarmati Gas Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Sandeep Kumar Mahapatra For App1

Counsel for the Respondent(s) : Piyush Joshi
Sumiti Yadava For Res1

ORDER

At the request of learned counsel for the parties, list this batch of appeals for further hearing on **22.11.2019.**

B.N. Talukdar
Techincal Member(P & NG)

Justice Manjula Chellur
Chairperson

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